NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 10/Chd/Hry/2017

In the matter of:

SRS Modern Sales Ltd. ... Corporate Debtor/Applicant

Present: Mr. Gaurav Mankotia, Advocate for

Mr. Sameer Rastogi, Insolvency Resolution Professional.

Learned counsel appearing for the Insolvency Resolution Professional seeks time for the appearance of IRP. List the matter on 16.11.2017 and the Insolvency Resolution Professional is directed to file his response.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 13, 2017